

**SUPREME COURT OF INDIA**

Shamoyita Chowdhury

Vs.

Ujjal Chowdhury

(Dr.A.S.Anand CJI., R.C.Lahoti and Brijesh Kumar JJ.)

08.01.2001

**ORDER**

The Text below is only a summarized version of the order pronounced

Appellant sought transfer of marriage petition. Settlement reached between parties for expeditious disposal of matter that it should be transferred to Court of District Judge Delhi who may either hear the petition himself or assign it to any other Court of competent jurisdiction. Supreme Court Ordered for transfer of case without any delay.